ORDER DATED 30.04.2003

peries of this order or also liver to rearned

for the Applicant has filed a Memo seeking permission to withdraw this Original Application. A copy of the said Memo has already been served on Mr.A.K.Bose, learned Sr.Standing Counsel representing the Respondents. Having heard Mr. K.C.Kanungo, learned counsel for the Applicant and Mr.A.K.Bose, learned Sr.Standing Counsel for the Respondents, this Original Application is permitted to be withdrawn. Accordingly, this Original Application is disposed-of as withdrawn. Send copies of this order to the Respondents and free copies of this order be given to Mr. K.C.Kanungo, learned counsel for the Applicant and Mr.A.K.Bose, learned Sr.Standing Counsel appearing for the Respondents.

Or. Dr. 30.4.03

(M. R. MOHANTY)
MEMBER (JUDICIAL)

Copsin A mon

Aut to all

misposts and

Said Copsin 4

mon handed

own to counsels

for Loth Add.

1/5

507